

whichever was less. It was thus possible that a unit could have obtained canalised raw materials to an extent which could result in their licensed capacity being exceeded. From October 1977 onwards, DGTD units were released canalised raw materials to the extent of releases made during 1976-77 or as per entitlement based on licensed capacities for formulations whichever was higher.

The releases of Oxytetracycline to M/s. Pfizers were also made on the above basis.

हौलीडे एक्सप्रेस रेलगाड़ियां

213. श्री धर्म सिंह भाई पटेल : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गमियों के मौसम में अप्रैल से जूलाई 1978 तक "हौलीडे एक्सप्रेस" रेल गाड़ियां चलाई गई थीं और यदि हां तो राष्ट्रपिता पूंय महात्मा गांधी के जन्मस्थान पौरबन्दर से जेतलनर-राजकोट-बीरमगाम के लिए तथा देरावल के शाह जनागत जेतलनर-राजकोट बीरमगाम तक ऐसी रेलगाड़ियां न चलाने के क्या कारण हैं जहां प्रसिद्ध मंगमनाथ का मन्दिर है और गिरवन है जहां देश में सिंह केवल उसी स्थान पर पाये जाते हैं ; और

(ख) क्या जब गमियों के मौसम में अप्रैल से जूलाई 1979 के दौरान पुनः ऐसी रेलगाड़ियां चलाई जायेंगी तब उपर्युक्त भाग (क) में उल्लिखित स्थानों के लिए भी ये रेलगाड़ियां चलाई जायेंगी और यदि हैं, तो इस दाशय की घोषणा कब की जायेगी ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) और (ख), जी हां, इस वर्ष 20 अप्रैल से 20 जून तक की अवधि के दौरान राजकोट के रास्ते बीरमगाम और जामनगर के बीच 36 श्रीधमकार्लान विशेष गाड़ियां चलायी गयीं । यातायात के पर्याप्त

श्रीचिदम के अभाव में पौरबन्दर और बीरमगाम तथा देरावल और बीरमगाम के बीच कोई विशेष रेल गाड़ी नहीं चलायी गयीं । 1979 की आगामी मौसम शुरू के दौरान इन स्टेशनों के बीच विशेष गाड़ियां चलाने के प्रश्न पर उस समय होने वाले यातायात की ध्यान में रखकर उचित रूप से विचार किया जायेगा ।

नियमों का हिन्दू अनुवाद

214. श्री सुरेन्द्र झा पुनन : क्या वेदोलियम तथा रसायन और उर्बरक मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय को इससे संलग्न और अश्रीमन्स्य कार्यालयों से हिन्दी में अनुवाद करने के लिए अब तक भेजे गये नियमों का म्योरा क्या है ;

(ख) इन में से अब तक कितनों का अनुवाद हो चुका है और उनमें कितनों का प्रकाशन हुआ है ; और

(ग) शेष नियमों का अनुवाद करने के लिए क्या कार्यवाही की जा रही है ?

वेदोलियम तथा रसायन और उर्बरक मंत्री (श्री हुसबतली नन्धन बहुगुणा) : (क) एंसा कार्ड नियम अनुवाद के लिए प्राप्त नहीं हुआ है ।

(ख) और (ग), प्रश्न नहीं उठता ।

Wheat Transport hampered due to Shortage of Wagons

215. SHRI MADHAVRAO SCINDIA: Will the Minister of RAILWAYS be pleased to state:

(a) the total wheat transported by the Indian Railways, throughout the States by the Food Corporation of India up to the end of May, 1978;

(b) whether it is not a fact that the transportation was hampered due to shortage of wagons; and

(c) if so, the names of States where the transportation was hampered?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c) Movement of foodgrains on Food Corporation of India account is programmed in advance in consultation with them and is given very high priority under class 'B' of the Preferential Traffic Schedule. The clearance has taken place satisfactory. Approximately, 2.3 million tonnes of wheat have been moved by rail on Food Corporation of India account from January to May, 1978.

Distribution Control on Canalised Bulk Drugs

216. **SHRI S. S. SOMANI:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of Government policy regarding distribution control on canalised bulk drugs; whether it is a fact that distribution control on entire indigenous production of canalised bulk drugs is obligatory;

(b) if so, why distribution control was exercised on Vitamin A, Aspirin and Prednisolone;

(c) whether complaints have been received about manufacturers of the above three drugs having discriminated in the supply to various units; and

(d) if so, the remedial action taken/proposed to be taken?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). No specific policy regarding the compulsory distribution of indigenous production of canalised drugs has been laid down. However Government are empowered under Section 18 G of Industries (Development

and Regulation) Act, 1951, to notify orders providing for regulation of supply/distribution/ trade/commerce in any article or class of articles relatable to any scheduled industry in so far as it appears to be necessary or expedient to secure equitable distribution and availability at fair prices of such article or class of articles.

If the indigenous manufacturers of canalised drugs wish to avail of the distribution arrangements of the canalising agencies they may register themselves with the concerned agency indicating the quantum of bulk drug which they would like to make available for distribution through them.

There was no distribution control through the canalising agencies viz., State Chemicals & Pharmaceuticals Corporation of India Ltd., on indigenously produced Vit. A and Prednisolone. Vitamin A was canalised only during 1977-78 whereas Prednisolone was canalised for 2 years viz. 1976-77 and 1977-78. Aspirin was never included in the list of canalised bulk drugs.

(c) No complaints regarding discrimination in the supply of vitamin A and Prednisolone to various units by the indigenous manufacturers of these drugs were received during the last year. However, in respect of aspirin, a few complaints were received about irregular supplies of the drug, from various units in different regions of the country.

(d) All the 3 drugs mentioned here have been included in the restricted list of imports in the Import Policy, 1978-79.

Allotment of Cooking Gas Agencies in Assam

217. **SHRI AHMED HUSSAIN:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what is the number in the waiting list for allotment of cooking gas